Annexure-1

Name of the Name of the corporate debtor: M/s.Pondicherry Extraction Industries Private Limited (in Liq) Date of commencement of liquidation: 9th November 2022; List of stakeholders as on: 27th December 2022

List of secured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	Bank of Baroda, SAM Branch, Chennai	9th Dec 2022	718029492.3	716319358	Financial debt - guarantee obligation	716319358	99.99%	Exclusive First charge on 26780 sq. ft area of commercial buiding in the name and Styof JK Towers 100 Feet Road, Pondicherry in the land admieasuring 13948 sq.ft	No further guarantee as the CD itself is a guarantor for the loan raised by JR Foods Ltd	99.99%	0	Resolution amount, if any, approved in JR Food, Borrowing company	0	1710134	Expenses incurred for CIRP of JR Food is to be verified.